

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.2044
TO BE ANSWERED ON THE 3RD MARCH, 2020

PM KISAN SCHEME FOR SERICULTURISTS

2044. DR. MOHAMMAD JAWED:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the farmers engaged in sericulture have been covered under PM Kisan Samman Nidhi Yojana in the country, if so, the details of the beneficiaries, State-wise;
- (b) whether any scheme has been formulated by the Union Government for upliftment of farmers engaged in sericulture in Bihar;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the amount of funds allocated to Bihar for sericulture during the last three years along with the amount utilized in this regard;
- (e) the details of the facilities provided to the farmers under the scheme related to sericulture; and
- (f) whether the Government has proposed to set up nodal board for the development of sericulture in Bihar and if so, the details of the same?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a): With a view to provide income support to all landholding farmers' families in the country, having cultivable land, the Central Government has implemented a central sector scheme namely 'Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)' Scheme w.e.f. 01.12.2018. The scheme aims to supplement the financial needs of all landholding farmers' families in procuring various inputs to ensure proper crop health and appropriate yields, commensurate with the anticipated farm income as well as for domestic needs. Under the scheme, an amount of Rs. 6000/- per year is released by the Central Government online directly into the bank of the eligible farmers under Direct Benefit Transfer mode, subject to certain exclusions.

The responsibility of identification of eligible beneficiaries and uploading their correct details on the web-portal www.pmkisan.gov.in rests with the State / UT Governments. The financial benefits are released to the beneficiaries on the basis of the data of farmers received from States/UTs and their validation through Aadhar/PFMS. The details of the beneficiaries, State-wise, is at Annexure.

Farmers engaged in the sericulture who are otherwise eligible under PM-Kisan Scheme could get benefits under the scheme.

(b) To (f): Ministry of Textiles through its Silk Board has launched a Central Sector Scheme namely "Silk Samara" for overall development of silk industry in the country including Bihar. Under this Scheme various beneficiary oriented components have been taken up for the welfare of the farmers and other stakeholders. Assistance under this scheme has been provided to the silkworm seed producers, cocoon producers, silk reelers and weavers covering activities.

The details of funds released and utilized under Silk Samagra in Bihar are as under:

(Rs. In lakh)

2016-17		2017-18	
Funds released	UC received	Funds released	UC received
370.61	155.64	301.33	86.21

The Regional office, Central Silk Board, Kolkata is coordinating development of sericulture activities in Bihar through Directorate of Sericulture, Government of Bihar.

Annexure to LS USQ 2044/page 1

State Name	Payment Status for Beneficiaries Registered between 1st Dec 2018 to 31st March 2019				
	Data verified by PM KISAN portal	FTO generated			
		1st Installment	2nd installment	3rd installment	4th installment
ANDAMAN AND NICOBAR ISLANDS	11,893	11,756	11,664	11,321	10,616
ANDHRA PRADESH	38,45,946	36,40,227	34,38,099	33,78,914	31,35,640
ARUNACHAL PRADESH	18,500	16,796	16,651	16,313	2,852
ASSAM	16,96,809	14,04,184	13,76,440	10,17,575	9,53,608
BIHAR	7,36,490	7,12,317	7,09,760	7,09,726	6,81,429
CHANDIGARH	271	265	267	267	247
CHHATTISGARH	2,68,202	2,43,070	2,42,439	2,03,249	1,22,740
DADRA AND NAGAR HAVELI	6,167	6,059	6,065	6,035	5,762
DAMAN AND DIU	2,663	2,594	2,584	2,535	2,331
DELHI	2,504	2,196	2,147	2,128	1,881
GOA	3,947	3,898	3,860	3,858	3,196
GUJARAT	31,47,062	30,54,033	30,18,467	29,99,369	26,07,158
HARYANA	12,53,982	11,72,272	11,63,925	11,55,158	10,01,515
HIMACHAL PRADESH	5,88,073	5,73,338	5,69,603	5,67,195	5,41,188
JAMMU AND KASHMIR	6,58,874	5,99,814	6,00,432	5,80,478	5,75,202
JHARKHAND	6,13,040	5,26,104	4,33,643	4,13,959	3,22,725
KARNATAKA	4,25,309	4,14,462	4,13,321	3,97,014	3,70,126
KERALA	26,13,786	24,27,808	23,98,022	23,89,593	19,95,879
LAKSHADWEEP	1,628	0	0	0	0
MADHYA PRADESH	19,077	14,186	14,074	13,688	128
MAHARASHTRA	42,34,983	38,44,370	34,50,445	33,57,162	20,87,300
MANIPUR	42,403	39,344	38,482	38,233	31,669
MEGHALAYA	26,385	24,865	24,688	24,666	24,665
MIZORAM	36,910	33,966	33,524	33,202	21,600
NAGALAND	43,519	38,275	36,690	36,635	30,070
ODISHA	9,84,118	9,73,308	9,54,829	6,00,998	3,94,684
PUDUCHERRY	6,362	6,313	6,225	5,864	3,773
PUNJAB	15,58,642	14,78,793	14,74,800	14,67,311	14,32,996
RAJASTHAN	30,11,468	28,04,377	27,73,845	26,39,957	18,84,456
SIKKIM	0	0	0	0	0
TAMIL NADU	27,73,646	26,72,711	26,48,898	26,46,097	23,17,369
TELANGANA	26,67,200	25,93,409	25,56,936	25,37,955	22,91,010
TRIPURA	1,63,091	1,60,173	1,59,621	1,59,524	1,41,417
UTTAR PRADESH	1,53,87,313	1,33,43,464	1,27,94,225	1,25,71,931	77,28,816
UTTARAKHAND	5,91,109	5,56,588	5,52,195	5,50,010	4,60,582
WEST BENGAL	0	0	0	0	0
Total:	4,74,41,372	4,33,95,335	4,19,26,866	4,05,37,920	3,11,84,630

Annexure to LS USQ 2044/page 2

State Name	Payment Status for Beneficiaries Registered between 1st April 2019 to 31st July 2019				
	Data verified by PM KISAN portal	FTO generated			
		1st Installment	2nd installment	3rd installment	4th installment
ANDAMAN AND NICOBAR ISLANDS	4,202	4,105	4,104	3,745	N.A.
ANDHRA PRADESH	8,40,501	7,92,581	7,79,436	7,35,398	N.A.
ARUNACHAL PRADESH	9,390	8,719	8,709	7,842	N.A.
ASSAM	15,61,044	12,33,960	9,80,526	9,75,975	N.A.
BIHAR	26,54,787	25,53,457	25,42,285	24,47,918	N.A.
CHANDIGARH	0	0	0	0	N.A.
CHHATTISGARH	13,78,161	12,39,944	12,37,532	7,90,270	N.A.
DADRA AND NAGAR HAVELI	2,780	2,748	2,746	2,622	N.A.
DAMAN AND DIU	677	660	613	560	N.A.
DELHI	8,787	7,987	7,929	6,939	N.A.
GOA	2,665	2,256	2,023	1,332	N.A.
GUJARAT	15,75,826	15,19,326	15,05,917	13,99,478	N.A.
HARYANA	2,10,675	1,92,351	1,91,993	1,88,061	N.A.
HIMACHAL PRADESH	2,21,276	2,16,060	2,15,423	2,06,451	N.A.
JAMMU AND KASHMIR	2,36,384	2,18,621	2,15,125	2,10,766	N.A.
JHARKHAND	3,69,012	3,17,863	3,10,295	2,47,892	N.A.
KARNATAKA	34,25,437	33,57,860	33,20,794	32,07,464	N.A.
KERALA	2,81,962	2,65,963	2,63,879	2,18,024	N.A.
LAKSHADWEEP	33	0	0	0	N.A.
MADHYA PRADESH	42,83,207	39,58,109	34,61,086	30,91,932	N.A.
MAHARASHTRA	33,69,962	30,80,715	30,10,362	21,44,707	N.A.
MANIPUR	17,514	16,139	16,103	13,746	N.A.
MEGHALAYA	12,742	12,256	12,245	12,228	N.A.
MIZORAM	31,304	25,386	25,378	21,153	N.A.
NAGALAND	67,262	62,318	62,247	52,397	N.A.
ODISHA	22,47,861	21,02,056	17,11,642	14,64,518	N.A.
PUDUCHERRY	2,726	2,694	2,677	2,139	N.A.
PUNJAB	0	0	0	0	N.A.
RAJASTHAN	18,39,310	15,74,181	15,56,490	10,82,246	N.A.
SIKKIM	3,722	1,381	11	0	N.A.
TAMIL NADU	6,30,847	6,06,794	6,05,578	4,95,077	N.A.
TELANGANA	8,05,140	7,58,249	7,57,716	6,29,838	N.A.
TRIPURA	25,932	25,312	25,284	22,903	N.A.
UTTAR PRADESH	46,45,014	34,15,751	33,09,273	24,19,865	N.A.
UTTARAKHAND	75,036	72,221	71,800	62,050	N.A.
WEST BENGAL	0	0	0	0	N.A.
Total:	3,08,41,178	2,76,48,023	2,62,17,221	2,21,65,536	0

*0 Not applicable, as beneficiaries are eligible for benefits under PM-KISAN from the date of registration onwards.

Annexure to LS USQ 2044/page 3

State Name	Payment Status for Beneficiaries Registered between 1st August 2019 to 31st November 2019				
	Data verified by PM KISAN portal	FTO generated			
		1st Installment	2nd installment	3rd installment	4th installment
ANDAMAN AND NICOBAR ISLANDS	614	598	587	N.A.	N.A.
ANDHRA PRADESH	1	1	1	N.A.	N.A.
ARUNACHAL PRADESH	23,131	19,541	18,802	N.A.	N.A.
ASSAM	3,80,712	62,909	62,870	N.A.	N.A.
BIHAR	16,22,595	15,42,876	14,58,758	N.A.	N.A.
CHANDIGARH	191	190	158	N.A.	N.A.
CHHATTISGARH	3,15,772	2,78,046	2,04,188	N.A.	N.A.
DADRA AND NAGAR HAVELI	1,523	1,514	1,514	N.A.	N.A.
DAMAN AND DIU	189	184	175	N.A.	N.A.
DELHI	1,734	1,577	1,552	N.A.	N.A.
GOA	511	496	397	N.A.	N.A.
GUJARAT	2,28,831	2,13,845	2,02,799	N.A.	N.A.
HARYANA	91,561	83,647	82,160	N.A.	N.A.
HIMACHAL PRADESH	60,804	59,067	58,502	N.A.	N.A.
JAMMU AND KASHMIR	90,933	85,369	84,135	N.A.	N.A.
JHARKHAND	7,75,059	6,05,549	0	N.A.	N.A.
KARNATAKA	11,19,264	10,70,343	10,50,545	N.A.	N.A.
KERALA	58,026	55,596	53,941	N.A.	N.A.
LAKSHADWEEP	38	0	0	N.A.	N.A.
MADHYA PRADESH	17,30,073	13,51,769	11,82,921	N.A.	N.A.
MAHARASHTRA	6,88,232	6,45,876	5,59,456	N.A.	N.A.
MANIPUR	45,840	43,224	42,593	N.A.	N.A.
MEGHALAYA	30,954	27,931	27,894	N.A.	N.A.
MIZORAM	10,447	7,759	6,693	N.A.	N.A.
NAGALAND	69,009	65,262	64,584	N.A.	N.A.
ODISHA	5,60,337	5,53,293	2,64,139	N.A.	N.A.
PUDUCHERRY	297	283	278	N.A.	N.A.
PUNJAB	8,11,435	7,61,400	7,44,965	N.A.	N.A.
RAJASTHAN	9,63,035	6,20,197	4,90,095	N.A.	N.A.
SIKKIM	7,329	20	0	N.A.	N.A.
TAMIL NADU	1,30,728	1,25,837	1,17,871	N.A.	N.A.
TELANGANA	1,38,702	1,27,921	99,542	N.A.	N.A.
TRIPURA	5,181	5,036	4,908	N.A.	N.A.
UTTAR PRADESH	20,16,006	15,08,450	10,01,170	N.A.	N.A.
UTTARAKHAND	50,498	47,760	46,289	N.A.	N.A.
WEST BENGAL	0	0	0	N.A.	N.A.
Total:	1,20,29,592	99,73,366	79,34,482	0	0

*0 Not applicable, as beneficiaries are eligible for benefits under PM-KISAN from the date of registration onwards.

Annexure to LS USQ 2044/page 4

State Name	Payment Status for Beneficiaries Registered between 1st December 2019 to 31st March 2020				
	Data verified by PFMS	FTO generated			
		1st Installment	2nd installment	3rd installment	4th installment
ANDAMAN AND NICOBAR ISLANDS	203	60	N.A.	N.A.	N.A.
ANDHRA PRADESH	7,58,590	6,84,975	N.A.	N.A.	N.A.
ARUNACHAL PRADESH	15,474	12,801	N.A.	N.A.	N.A.
ASSAM	28,234	1,719	N.A.	N.A.	N.A.
BIHAR	9,44,742	6,63,905	N.A.	N.A.	N.A.
CHANDIGARH	0	0	N.A.	N.A.	N.A.
CHHATTISGARH	2,79,917	1,19,762	N.A.	N.A.	N.A.
DADRA AND NAGAR HAVELI	203	130	N.A.	N.A.	N.A.
DAMAN AND DIU	153	21	N.A.	N.A.	N.A.
DELHI	1,582	1,207	N.A.	N.A.	N.A.
GOA	2,453	827	N.A.	N.A.	N.A.
GUJARAT	2,54,222	1,56,050	N.A.	N.A.	N.A.
HARYANA	1,24,071	6,849	N.A.	N.A.	N.A.
HIMACHAL PRADESH	30,176	23,642	N.A.	N.A.	N.A.
JAMMU AND KASHMIR	62,618	44,302	N.A.	N.A.	N.A.
JHARKHAND	9,948	3,108	N.A.	N.A.	N.A.
KARNATAKA	1,81,247	69,780	N.A.	N.A.	N.A.
KERALA	62,330	50,701	N.A.	N.A.	N.A.
LAKSHADWEEP	0	0	N.A.	N.A.	N.A.
MADHYA PRADESH	701971	2,71,480	N.A.	N.A.	N.A.
MAHARASHTRA	1430822	9,18,325	N.A.	N.A.	N.A.
MANIPUR	169053	1,20,793	N.A.	N.A.	N.A.
MEGHALAYA	18285	11,639	N.A.	N.A.	N.A.
MIZORAM	1336	1,015	N.A.	N.A.	N.A.
NAGALAND	8883	5,158	N.A.	N.A.	N.A.
ODISHA	123	0	N.A.	N.A.	N.A.
PUDUCHERRY	1048	450	N.A.	N.A.	N.A.
PUNJAB	1,312	0	N.A.	N.A.	N.A.
RAJASTHAN	5,99,658	2,25,376	N.A.	N.A.	N.A.
SIKKIM	709	214	N.A.	N.A.	N.A.
TAMIL NADU	2,29,106	1,77,800	N.A.	N.A.	N.A.
TELANGANA	38,286	2,135	N.A.	N.A.	N.A.
TRIPURA	8585	6,412	N.A.	N.A.	N.A.
UTTAR PRADESH	12,80,296	4,97,444	N.A.	N.A.	N.A.
UTTARAKHAND	51,143	40,907	N.A.	N.A.	N.A.
WEST BENGAL	0	0	N.A.	N.A.	N.A.
Total:	72,96,779	41,18,987	0	0	0

*0 Not applicable, as beneficiaries are eligible for benefits under PM-KISAN from the date of registration onwards period

